

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ABSTRACT

SENIOR CIVIL JUDGE - Appointment and Posting of Senior Civil Judge as Registrar (O.S.D.) of the High Court for the State of Telangana for the year 2021 - ORDERS - ISSUED.

ROC.NO.2810/2021-B.SPL.

NOTIFICATION NO.410/2021-B.SPL. DATED : 02.09.2021
READ :

High Court's proceedings Order ROC.NO.2810/2021,
dt.01.09.2021 - B.SPECIAL SECTION.

In the reference cited above, the appointment and posting of Registrars of the High Court for the State of Telangana / Senior Civil Judge as approved by the Hon'ble The Acting Chief Justice of the High Court for the State of Telangana, Hyderabad were ordered. Consequently, the Senior Civil Judge mentioned in Column No.2 is appointed and posted as in Column No.3 of the corresponding row. Further, the Officer mentioned in Column No.2 is directed to take charge of his respective post and also the posts which his/her predecessor is holding full additional charge from the officer as mentioned in column No.5 forthwith.

SNo	NAME AND DESIGNATION OF THE OFFICER SARVASRI	POSTED AS	HAND OVER CHARGE OF HIS / HER POST TO	TO TAKE CHARGE OF HIS /HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	Sri Radha Krishna Chahavan, Senior Civil Judge under transfer and posted as Senior Civil Judge, Siddipet.	Registrar (O.S.D.) Information Technology - cum - Central Project Co-ordinator, High Court for the State of Telangana, Hyderabad	-	Sri D. Ramakanth

The above officer from whom he has to take charge and the officer who has to handover charge shall report compliance to the High Court.

- NOTE:**
1. The officer shall get himself relieved from the present post with immediate effect and take charge of his new post.
 2. The Order placed in the High Court's Website <http://tshc.gov.in> and the downloaded copy from the web site is valid for relieving and joining duty.


REGISTRAR (VIGILANCE)

To

1. The officer and in-charge officer concerned.
2. The Prl. Secretary to Hon'ble the **Acting Chief Justice** and Personal Secretaries to **Hon'ble Judges** (for placing before their Lordships kind perusal).
3. The Registrar General and all other Registrars, High Court for the State of Telangana, Hyderabad
4. The Secretary to Government, Law (L.A & J – SC.C) Department, Government of Telangana, Hyderabad.
5. The Director, Telangana State Judicial Academy, Secunderabad.
6. The Member Secretary, Telangana State Legal Services Authority, High Court Premises, Hyderabad.
7. The Secretary, High Court Legal Services Committee, High Court Premises, Hyderabad.
8. The Chief Judge, City Civil Court, Hyderabad
9. The Metropolitan Sessions Judge, Hyderabad.
10. The Chief Judge, City Small Causes Court, Hyderabad.
11. The Principal Special Judge for CBI Cases, Hyderabad
12. The Pay and Accounts Officer, Hyderabad.
13. The Prl. District Judge, Medak at Sangareddy
14. **THE SECTION OFFICERS:-**

(a) B.Section, (b) D.II (buildings) Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.I (Budget) Section, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section (k) Accounts Section, and (l) J.Special (M&T) Section High Court for the State of Telangana, Hyderabad

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